

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).1887/2007

(From the judgement and order dated 26/05/2006 in CMWP No. 61/2006 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P & ORS.

Petitioner(s)

VERSUS

M/S KESAR ENTERPRISES LTD.

Respondent(s)

Date: 06/09/2007 This Petition was called on for hearing today.

For Petitioner(s) Mr. Vijay Pratap Singh,Adv.
Mr. Kamlendra Mishra,Adv.

For Respondent(s)
Ms. Geetanjali Mohan,Adv.

UPON hearing counsel the Court made the following
ORDER

Petitioners may file rejoinder affidavit before
10.10.2007. List the matter on 10.10.2007.

(S.G. SHAH)
Registrar